

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI



C. P. NO. 48(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016**

NAME OF THE COMPANY: Sh. Vishnu Kr. Sureka V/s. M/s V.L Estates Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|------------------------|--------------------|-----------------------|---|
| 1. | ANKIT SINGAL | Adv | Respondents |  |
| 2 | SHIKHAR MITTAL, Adv | | Petitioners |  |

ORDER

Ld. Counsel for the petitioner prays for an adjournment on the ground that the main counsel is unwell, which is not being opposed by the ld. opposite Counsel. At request of the petitioner, adjourned to 06.12.2016 & 07.12.2016.

2. The date fixed for 28.11.2016 is hereby recalled.


(Ina Malhotra)
Member Judicial